F.No. J-11017/16/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi, dated 03<sup>th</sup> June, 2016

## ORDER

The President is pleased to engage Shri Ajay Kumar Singh, Advocate as Senior Panel Counsel for conducting Central Government litigation before Allahabad High Court, Lucknow Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrl. No.
	Allahabad High Court, Lucknow Bench Senior Panel Counsel	
Ajay Kumar Singh	1, Mayur Vihar, Mohibullapur, Sitapur Road, Lucknow-226021. Mob: 9554000060	UP/13246/1999

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(01)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. <a href="www.lawmin.nic.in">www.lawmin.nic.in</a> under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

## Copy to:-

- 1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
- 3. Sh. Gyan Singh, Asstt. SG, 518/409, New Mumfordgunj, Allahabad-211002.
- 4. Sh. Surya Bhan Pandey, Asstt. SG, C-8, Bhikhampura Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
- 5. The Registrar, Allahabad High Court, Allahabad.
- 6. The Registrar, Allahabad High Court, Lucknow Bench, Lucknow.
- 7. Shri Ajay Kumar Singh as above.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
- 10. Guard File/Judicial Section with 5 spare copies.

(B S Sharma)

Superintendent Legal (Judicial Section)